

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-898(ND)/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2018**

**NAME OF THE COMPANY: M/s. M+R Logistics (India) Pvt. Ltd. V/s. M/s. The Indure Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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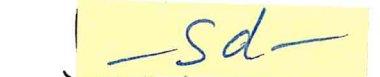
**For the Petitioner:** Mr. Hrishikesh Barvah & Ms. Radhika Gupta, Advocates  
**For the Respondent:** Mr. Garvit Johri, Advocate

**ORDER**

Mr. Garvit Johri, Advocate has appeared on behalf of the Corporate Debtor and submits that he shall be filing his reply with the Registry during the course of the day. Let the same be filed with an advance copy to the opposite counsel.

To come up on 11<sup>th</sup> October, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**